

**PASCHIM BANGA AYURVEDIC SYSTEM OF MEDICINE ACT,
1961**

13 of 1961

[June 16th, 1961]

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SCHEDULE 1 :- THE SCHEDULE

**PASCHIM BANGA AYURVEDIC SYSTEM OF MEDICINE ACT,
1961**

13 of 1961

[June 16th, 1961]

An Act to provide for the development of the Ayurvedic system of medicine, to regulate the teaching and practice thereof and to deal with certain other connected matters. It is hereby enacted as follows:

1. Short title, extent and commencement :-

2. Definitions :-

3. Constitution of the Paschim Banga Ayurved Parishad :-

4. Transitional provisions. Upon the constitution of the Parishad :-

5. Composition of the Parishad :-

6. Power of State Government to nominate Members in certain circumstances :-

7. Disqualification for nomination or election :-

8. Publication of names of Members :-

9. Cessation of Membership A person shall cease to be a Member of the Parishad :-

10. Filling of casual vacancies :-

11. Term of office of Members :-

12. Resignation :-

13. The President :-

14. The Vice-President :-

15. Karyya Nirvahaka Samiti :-

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